

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

27

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.158,197,255,256 & 261/2018 in CP(IB) No.150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen Kumar Jain & Hitesh Kumar	Advocates	Praveen.jain@linklegal.in	P3 9951609064

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Nitish Bhandari
for YOGESH KUMAR
JAGIA

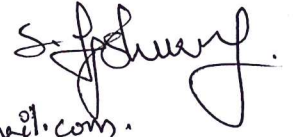
Adv
for Ex-Mgmt.

7032616339



DVAS Ravi Prasad,
Sarvani
Sai Prasan
W. Murlikrishna

Advocates: 94402 34074
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ORDER

Learned counsel Mr.Praveen Kumar Jain and Mr.Hitesh kumar present for Petitioner. Learned counsel Mr.D.V.A.S.Ravi Prasad, Ms.D.Sravani, Mr.Sai Prasan and Mr.W.Murlikrishna present for Respondent. Learned counsel Mr.Nitish Bhandari present on behalf of Mr.Yogesh Kumar Jagia for Ex-Mgmt.

List the pending IA's on 18.09.2018 for hearing.


MEMBER JUDICIAL